

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE  
LOK SABHA**

**UNSTARRED QUESTION NO. 1048  
TO BE ANSWERED ON Monday, July 26, 2021/ 04 Sravana, 1943 (Saka)**

**Funds allocated to Telangana**

**1048. SHRI BANDI SANJAY KUMAR:**

Will the Minister of FINANCE be pleased to state:

- (a) the amount of funds allocated to Telangana under various welfare schemes during the last seven years, scheme-wise;
- (b) whether utilization certificates have been submitted on time by the State Government and if not, the action considered to be taken by the Government;
- (c) whether any deviation of funds from one scheme to other had been identified by the Government; and
- (d) if so, the details thereof and the action considered to be taken against such deviation?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a): The Union Government through the Ministries/Departments provides resources to States including the State of Telangana for welfare schemes/programmes. The details of the transfers to the State of Telangana are as below:

		(Rs. in crore)						
Sl. No.	Description	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21(RE)
1.	Tax Devolution	8189	12351	14876	16420	18561	15987.59	12691.62
2.	Grants-in-Aid	7118	9394	9752	8059	8178	11598.42	10525.36

*Source: Report of the CAG on State Finances for the year ended March, 2019 and State Budget Documents-2021-22.*

(b) to (d): As per the extant practice, release of funds to the States under various programmes including Schemes/Programmes mandated by the Finance Commission are governed by prescribed guidelines of the respective Schemes/Programmes, submission of Utilization Certificates for funds released as per General Financial Rules (GFRs) and availability of funds within Gross Budgetary Support (GBS) with the Union Government. Funds that remain unutilized are adjusted towards the grants payable during the next years.

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